

Annexure 1																
Name of the corporate debtor: Baywatch Shelters Private Limited;			Date of commencement of liquidation:12/09/2019(Order recd on 18/09/2019) ;			List of stakeholders as on: 20/11/2019										
List of secured financial creditors																
S.No.	Name of Creditor	Identification No.	Details of Claim received			Details of claim admitted			Details of security interest	Amount covered by gurantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remark if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes/No)								
1	L & Finance Limited	U28932MH1961PLC012117	18-10-2019	9,82,94,695	9,82,94,695			Not initially but subsequently relinquished	Primary Security:		100%	N.A.	N.A.	Nil	N.A.	
									Exclusive charge by way of registered mortgage on commercial land owned by borrower in Deivacheyalpuram village, Sri Vaikundan Taluk, Thoothukudi District, comprised in Ayyan Punja Survey Nos. 39 part having an extent of 19 Acres 13 Cents, Survey No. 40/1 having an extent of 1 Acre 4 Cents Survey no 41 having an extent of 17 Acre, Survey no. 44 having an extent of 1 Acre 92 Cents, Survey No. 46/1 having an extent of 64 Cents and survey no. 47 part having an extent of 6 Acres 29 Cents, Total extent of 44 Acres 10 Cents situated along NH 47A Highway that connects Tuticorin to Tirunelveli.							
									Pledge of 100% shares of the borrower held by Mr. Ilango (50%) and Mr. Thivagarar (50%) Personal Gurantee of Mr. T Jhonsan, Charge on investment/ advances given using the facility							